Reports and Accounts (1998-99) of various Corporation and related papers

THE MINISTER OF TEXTILES (SHRI KASH1 RAM RANA) Sir, on behalf of SHRI GINGEE N. RAMACHANDRAN, I lay on the Table—

- A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 619 of the Companies Act, 1956:—
- (i) (a) Annual Report and Accounts of the Central Cottage Industries Corporation of India Limited, New Delhi, for the year 1998-99, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation. [Placed in Library. See No. LT-702/99]
- (ii) (a) Twenty-second Annual Report and Accounts of the North Eastern Handicrafts and Handlooms Development Corporation Limited, Shillong, for the year. 1998-99, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation. [Placed in Library. See No. LT-903/99]
- II. A copy each (in English and Hindi) of the following papers :-
 - (i) (a) Annual Report and Accounts of the Export Promotion Council for Handicrafts, New Delhi, for the year 1998-99, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Council. [Placed in Library. See No. LT-907/99]
 - (ii) (a) Twenty-ninth Annual Report and Accounts of the Handloom Export Promotion Council, Chennai, for the year 1997-98, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT-682/99]
- (iii) (a) Thirtieth Annual Report and Accounts of the Handloom Export Promotion Council, Chennai, for the year 1998-99, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council. [Placed in Library. See No. LT-681/99]
- (iv) (a) Sixteenth Annual Report and Accounts of the Indian Silk Export Promotion Council, Mumbai, for the year 1998-99, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council. [Placed in Library. See No. LT-908/99]
- (v) (a) Forty-fifth Annual Report and Accounts of the Synthetic and Rayon Textiles Export Promotion Council, Mumbai, for the year 1998-99, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council. [Placed in Library. See No. LT-931/99]
- I. Reports and Accounts (1998-99) of various corporations and related papers.
- II. Memoranda of Understanding (1998-99) between GOI and various Corporations.

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA): Sir, I lay on the Table — $\,$

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 619 of the Companies Act, 1956:—
 - (i) (a) Annual Report and Accounts of the National Hydroelectric Power Corporation Limited, Faridabad, for the year